

Name of the Corporate Debtor: rai homes universal Private Limited; Date of Commencement of CIRP: 01-01-1970; List of Creditors as on: 08-01-2021; Name of IP: Mr. Jagdish Kumar; Last 5 digitof registration number: 11143

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	1	3182937	1	3182937	1.22	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	43924041.99	2	43924041.99	16.88	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	100	163421674	100	163421674	62.81	0	0	0	Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	1	225435	1	225435	0.09	0	0	0	Annexure 6
7	Operational creditors (Government Dues)					15.48		0		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	38595790	14	27666810	10.63	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	52	56974046	52	21766992	8.37	0	0	0	Annexure 9
Total		170	306323923.99	170	260187889.99	100.00	0	0	0	